

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 711**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2023/ SRAVANA 4, 1945 (SAKA)**

**RISING INCIDENCE OF CRIMES**

**711. SHRI JOSE K. MANI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether Government is keeping records of crimes happened in all the States;**
- (b) if so, the State-wise details of crimes occurred in the last three years;**
- (c) whether the crimes committed against minority communities have increased during the last three years;**
- (d) if so, the State-wise details thereof;**
- (e) whether Government has details of crimes committed by Government officials and police officers; and**
- (f) if so, State-wise details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): National Crime Records Bureau (NCRB) compiles and publishes information on crimes in its publication 'Crime in India'. The published reports are available till the year 2021. The State/UT-wise cases registered under Indian Penal Code (IPC) and Special & Local Laws (SLL) during 2019, 2020 & 2021 are given in Annexure-I.**

**(c) & (d): The data in this regard is not centrally maintained.**

**(e) & (f): As per NCRB data, the State/UT-wise cases registered under complaints against Police Personnel during 2019, 2020 & 2021 are given in Annexure-II.**

**Regarding crimes committed by Government officials, Department of Personnel & Training (DoP&T) has informed that CBI do not maintain State-wise data; however, during the last 3 years i.e. from 2020 to 2022, the number of Public Servants including Government Officials/Officers and Police Officials/Officers, against whom cases have been registered by CBI, is as under:-**

<b>Year</b>	<b>Number of Public Servants including Government Officials/Officers and Police Officials/Officers, against whom cases have been registered</b>
<b>2020</b>	<b>608</b>
<b>2021</b>	<b>582</b>
<b>2022</b>	<b>844</b>

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**State/UT-wise Cases Registered under Indian Penal Code (IPC) and Special & Local Laws (SLL)  
Crimes during 2019-2021**

SL	State/UT	2019		2020		2021	
		IPC crimes	SLL Crimes	IPC crimes	SLL Crimes	IPC crimes	SLL Crimes
1	Andhra Pradesh	119229	26522	188997	49108	179611	42588
2	Arunachal Pradesh	2590	287	2244	259	2626	413
3	Assam	123512	9271	111558	10051	119883	13356
4	Bihar	197935	71174	194698	62814	186006	96077
5	Chhattisgarh	61256	35305	65216	37957	70519	40114
6	Goa	2465	1262	3393	973	2099	892
7	Gujarat	139503	291563	381849	317770	273056	458682
8	Haryana	111323	55013	103276	89119	112720	93711
9	Himachal Pradesh	14480	5444	14803	5827	13041	5792
10	Jharkhand	50048	12158	51033	12537	47684	13081
11	Karnataka	120165	43526	106350	43730	115728	47969
12	Kerala	175810	277273	149099	405625	142643	382317
13	Madhya Pradesh	246470	149149	283881	144165	304066	171852
14	Maharashtra	341084	168349	394017	144986	367218	173582
15	Manipur	2830	831	2349	637	2484	720
16	Meghalaya	3125	772	2871	873	2672	756
17	Mizoram	2379	501	1787	502	2467	729
18	Nagaland	1117	544	1022	489	1033	445
19	Odisha	96033	25492	108533	25697	124956	30464
20	Punjab	44697	28158	49870	33005	46454	27127
21	Rajasthan	225306	79088	193279	67099	214552	70017
22	Sikkim	632	189	504	171	532	196
23	Tamil Nadu	168116	286978	891700	485981	322852	433901
24	Telangana	118338	12916	135885	11619	146131	12678
25	Tripura	5336	652	4010	643	4133	655
26	Uttar Pradesh	353131	275447	355110	302815	357905	250177
27	Uttarakhand	12081	16187	13812	43520	15704	19171
28	West Bengal	157506	30543	158060	24307	157498	24323
	<b>TOTAL STATE(S)</b>	<b>2896497</b>	<b>1904594</b>	<b>3969206</b>	<b>2322279</b>	<b>3336273</b>	<b>2411785</b>
29	A&N Islands	564	3470	482	2060	386	946
30	Chandigarh	2819	1699	2583	671	2401	594
31	D&N Haveli and Daman & Diu+	548	112	441	92	490	89
32	Delhi	299475	16786	249192	16878	291904	14485
33	Jammu & Kashmir*	22404	3004	25233	3678	27447	4228
34	Ladakh			387	16	519	40
35	Lakshadweep	123	59	107	40	89	39
36	Puducherry	3167	837	6725	1215	3851	744
	<b>TOTAL UT(S)</b>	<b>329100</b>	<b>25967</b>	<b>285150</b>	<b>24650</b>	<b>327087</b>	<b>21165</b>
	<b>TOTAL (ALL INDIA)</b>	<b>3225597</b>	<b>1930561</b>	<b>4254356</b>	<b>2346929</b>	<b>3663360</b>	<b>2432950</b>

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2019

State/UT-wise Cases Registered against Police Personnel, Cases in which Chargesheets Submitted against Police Personnel, Police Personnel arrested, Police Personnel Chargesheeted and Police Personnel Convicted during 2019-2021

SL	State/UT	2019					2020					2021				
		Cases Registered	Cases in which Chargesheets Submitted	Police Personnel arrested	Police Personnel Chargesheeted	Police Personnel Convicted	Cases Registered	Cases in which Chargesheets Submitted	Police Personnel arrested	Police Personnel Chargesheeted	Police Personnel Convicted	Cases Registered	Cases in which Chargesheets Submitted	Police Personnel arrested	Police Personnel Chargesheeted	Police Personnel Convicted
1	Andhra Pradesh	1681	302	85	55	0	261	70	159	64	0	185	61	103	45	0
2	Arunachal Pradesh	2	1	3	1	0	244	52	42	42	0	4	2	8	4	0
3	Assam	397	162	14	6	0	2179	3	4	1	0	35	3	10	2	0
4	Bihar	13	8	17	15	0	24	7	8	6	0	4062	3491	7	6	0
5	Chhattisgarh	63	31	35	37	5	54	46	54	40	0	34	40	34	33	2
6	Goa	11	5	4	5	0	9	6	3	6	0	14	3	4	3	0
7	Gujarat	179	164	210	196	0	207	188	221	219	0	209	182	203	178	0
8	Haryana	61	23	45	37	0	49	23	37	35	0	43	10	15	9	0
9	Himachal Pradesh	12	8	12	11	0	19	11	14	10	0	11	6	2	6	0
10	Jharkhand	4	0	2	0	1	4	2	2	2	0	1	1	1	1	0
11	Karnataka	56	22	29	19	0	182	183	25	15	0	54	19	41	30	0
12	Kerala	90	34	32	29	0	87	33	25	27	0	94	50	34	38	2
13	Madhya Pradesh	210	61	72	66	0	107	56	65	66	13	33	18	16	24	3
14	Maharashtra	403	154	288	172	0	407	167	273	170	0	448	150	244	156	0
15	Manipur	0	0	0	0	0	10	0	10	0	0	8	0	12	0	0
16	Meghalaya	4	1	2	0	0	2	1	2	1	0	2	0	1	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	2	2	2	1	0	3	3	3	3	0	0	0	0	0	0
19	Odisha	52	4	0	3	0	73	10	13	4	0	59	17	4	4	0
20	Punjab	151	27	94	32	1	164	36	131	40	1	94	23	67	26	1
21	Rajasthan	161	27	18	20	0	223	33	24	36	0	245	49	37	37	0
22	Sikkim	0	0	0	0	0	0	0	0	0	0	27	15	0	0	0
23	Tamil Nadu	123	28	45	28	1	99	48	52	41	1	113	51	71	39	1
24	Telangana	110	42	55	44	0	92	36	45	30	0	91	42	50	40	2
25	Tripura	6	2	4	2	0	7	0	1	1	0	2	2	1	1	0
26	Uttar Pradesh	161	50	69	62	2	100	40	49	38	2	105	29	51	33	0
27	Uttarakhand	1	0	1	1	0	6	2	0	1	0	9	8	3	6	0
28	West Bengal	10	7	3	4	0	5	2	2	2	0	5	3	4	4	0
	TOTAL STATE(S)	3963	1165	1141	846	10	4617	1058	1264	900	17	5987	4275	1023	725	11
29	A&N Islands	3	2	2	2	0	4	4	4	6	0	22	12	19	12	0
30	Chandigarh	12	8	13	10	0	2	0	0	0	0	6	4	6	4	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	21	27	0	0	1
32	Delhi	2	0	2	2	1	3	2	5	3	0	0	9	0	14	1
33	Jammu & Kashmir*	52	33	33	32	1	93	46	82	47	1	128	63	115	77	2
34	Ladakh						0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	1	0	1	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	69	43	50	46	2	103	52	92	56	1	177	115	140	107	4
	TOTAL (ALL INDIA)	4032	1208	1191	892	12	4720	1110	1356	956	18	6164	4390	1163	832	15

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2019

\* Data of erstwhile Jammu & Kashmir State including Ladakh during 2019